THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC. VII 06/2005/5778 / A

- From :- Shri Kaushik Kumar Sharma, Joint Registrar (Vigilance), Gauhati High Court, Guwahati.
- To, Shri Mridul Kumar Kalita, District & Sessions Judge, Jorhat.

 $f_{\rm L}$ Dated Guwahati the 10 November, 2021.

Sub: Casual leave with station leave permission.

Ref:- Your letter No. JJA/8902/2021, dtd 09.11.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 20.11.2021 & 22.11.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 18.11.2021 till the morning of 23.11.2021.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd1-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. VII 06/2005/5779 /A, dated 10 11 2021

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE